

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU
(Chief Justice's Secretariat)**

ORDER

No. 1310 of 2021/Psy

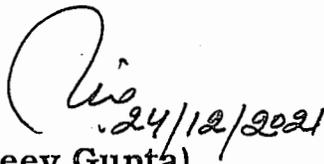
Dated: 24.12.2021

The following transfers and postings of Chief Administrative Officers & Accounts Officers of the Subordinate Judiciary of UTs of J&K and Ladakh are hereby made in the interest of administration:-

1. Shri Mohd. Latief Khan, presently posted as Accounts Officer in the Court of Pr. District & Sessions Judge, Anantnag, is transferred and posted as Chief Administrative Officer in the Court of Pr. District & Sessions Judge, Srinagar, to be effective after the retirement of Shri Naseer Ahmad Wafai, Chief Administrative Officer i.e. on 31.12.2021.
2. Shri Saleem Raza, presently posted as Accounts Officer in the Court of Pr. District & Sessions Judge, Jammu, is transferred and posted as Chief Administrative Officer in the Court of Pr. District & Sessions Judge, Rajouri against the available vacancy.
3. Shri Gopal Krishan Gupta, presently posted as Chief Administrative Officer in the Court of Pr. District & Sessions Judge, Kishtwar, is transferred and posted as Chief Administrative Officer, in the Court of Pr. District & Sessions Judge, Udampur, to be effective after the retirement of Shri Sudarshan Kumar, Chief Administrative Officer i.e. on 31.12.2021.
4. Shri Anil Kumar Puri, presently posted as Accounts Officer in the Court of Pr. District & Sessions Judge, Kathua, is transferred and posted as Chief Administrative Officer in the Court of Pr. District & Sessions Judge, Kishtwar vice Shri Gopal Krishan Gupta.
5. Shri Mohd. Maqbool Sheikh presently posted as Chief Administrative Officer in the Court of Pr. District & Sessions Judge, Kargil, is transferred and posted as Chief Administrative Officer in the Court of Pr. District & Sessions Judge, Shopian against the available vacancy.

6. Smt. Ghulam Sugra, presently posted as Accounts Officer in the Court of Pr. District & Sessions Judge, Udhampur, is transferred and posted as Accounts Officer in the Court of Pr. District & Sessions Judge, Jammu vice Shri Saleem Raza.

By Order

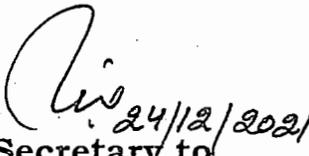

24/12/2021
(Rajeev Gupta)

**Principal Secretary to,
Hon'ble the Chief Justice.**

No. 523-30/Psy Dated 24-12-2021

Copy to the:

1. Registrar General, High Court of J&K and Ladakh.
2. Registrar Vigilance, High Court of J&K and Ladakh.
3. Registrar Rules, High Court of J&K and Ladakh.
.....for information
4. Principal District & Sessions Judge, Srinagar/ Anantnag/ Kargil/ Jammu/ Rajouri/
Udhampur/ Kishtwar/ Kathua/ Shopian.
.....for information and necessary action
5. Director Finance High Court of J&K and Ladakh for information
6. Chief Librarian, High Court of J&K and Ladakh, Kashmir/ Jammu for record.
7. Incharge, NIC High Court Wing, Jammu for uploading on High Court website.
8. Order file.


24/12/2021
**Principal Secretary to,
Hon'ble the Chief Justice.**